

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 77 of 2020

IN THE MATTER OF:

M/s. PEE AAR Exim Pvt. Ltd. & Ors.

...Appellants

Versus

Pankaj Rustagi & Anr.

...Respondents

Present:

For Appellants : Mr. Abhijeet Sinha, Mr. Arvind Kumar Ray, Mr. Karan Gupta and Ms. Vansha Sethi Advocates

For Respondents : Mr. Shubho Jana and Mr. Kanti Mohan Rustagi, Advocates

ORDER
(Through Virtual Mode)

29.07.2020 Heard Mr. Abhijeet Sinha, learned counsel for the Appellant in part. Hearing remained inconclusive.

List the appeal 'for further hearing' on **6th August, 2020** at 12.00 Noon along with 'Contempt Case (AT) No. 14 of 2020.'

[Justice Bansi Lal Bhat]
Acting Chairperson)

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/